[Prof. C. Lakshmanna]

der of 40 billion dollars which came to 55000 crores of rupees. This is what was stated by the then Finance Minister. The debt servicing charges on that, as claimed by him, were of the order of Rs. 3800 crores, in foreign exchange of course. There is an Institute of International Finance, Washington DC. This institute has been set up by foreign bankers including World Bank and so on. These are the people who have been giving loans to all the developing countries including India. Their figure was 57.6 billion dollars whereas the Governent of India's figure was 40 billion dollars for the same period.

REG. DEMAND FOE COPIES OF REPORT OF JUSTICE THAKKAR COMMISSION OF INQUIRY

श्री लाल कृष्ण भ्राडवाणी (मच्य प्रदेश): उपसमाध्यक्ष जी, मैं ग्रनुमति खेकर बोच में व्यवजान कर रहा है। यहां पर थोड़ी देर पहले ठक्कर श्रायोग की रिपोर्ट पेश की गयी है। अब सदन में जब कोई रिपोर्ट पेश की जाती है तो उसका अर्थ है कि कोई सदस्य अगर उस रिपोर्ट को देखना चाहे तो देखें सकता है। दुर्भाण्य की स्थिति ऐसी है कि मैं सब जगह गया, मुझे रिपोर्ट की कापी उपलब्ध नहीं हुई। ययं तो नियम कहते हैं कि जब कोई रिपोर्ट पेश की जाती है तो बीप प्रतियां मेकेटेरियेट को पहले भेव दी जाती है ग्रीं चेयरमेन को दो दिन पहले भेजी जातो है। ग्रावभ्यक स्थितियों में भो 20 प्रतियां तो होनी चाहिए। मैं फिर लाइब्रेरो में घुमना वमदा गया, टेवुल ग्राफिल में गुवा, काउंटटर पर गया, सब जगह गया, बही नहीं मिलो। लाइब्रेरी में गया तो वहां पर कहते हें कि हम को दो तोन प्रतियां लोकामा से केटेरियेट में मिनी है तो लोकामा के मेम्बर देख रहे हैं लेकिन राज्यसमा सेकेटेरियेट से कुछ नहीं ग्राया है लाइब्रेरी में। इसलिए मैं निवेदन कर रहा हं कि ग्रगर कोई चीन सभापटल पर रखी जाये तो मेम्बर्स को तरंत उपलब्ध होनी चाहिए, नहीं तो उसका कोई ग्रर्थ नहीं है। यह केवल एक

रिचुम्रश नहीं होना चाहिए कि भाई हमन टेबुल पर रख दिया। यह मेरा म्रापमे निवदन है। इस मामले में सभी दुमने प्रतिक्रिया जानना चाहते हैं। झाप उसकी व्यवस्था करवाये। सदन के नेवा भी बैठे हैं।

THE LEADER OF THE HOUSE (SHRI P. SHIV SHANKER); i do not know anything about it. I presume that when it is la'd on the Table of the House, it should be made available.

SHRI LAL K. ADVANI; I have been going around. The report was placed at 4.15 P.M. I have been going around for the last 45 minutes.

SHRI P. SHIV SHANKER: Normally it is only when it has been made available, th_e Minister comes and says that I lay it on the Table of the House. I am rather surprise. I cannot vouchsafe what exactly the position is.

SHRI M. S. GURUPADASWAMY (Karnataka): We got the information that the report was laid on the Table of the House. But the normal practice, as my colleague Advaniji has stated, is that 20 copies are made available. But if the copies are not made available, I think, it is a serious lapse. The Leader of the House also does not know about it. He is concurring. I do not know where the lapse occurred. Will you kindly pull up the concerned? It is a very serious thing. And it should not happen. And please get the Reports now itself so that we can have a look at them, and let them be circulated to us. I thought they will be available in the counter. My colleague Advaniji says not even a few copies are available in the Library. They should be made available in the counter.

PROF. C. LAKSHMANNA (Andhra Pradesh)- What is the position?

उपसमाध्यक्ष (श्री सत्य प्रकाश माजवीय): देखिये, सभी साडवण्णी जी ने जो प्रथन उठाया है, यड बहा ही मड्व्य-पूर्ण सौर समीवीन है। मैंने जानकारी भी की है। तो त्रंत नीन-चार प्रतियां तो लोक सभा का जो प्रतकालय है मा वाचनालेव है, वहां पर उपलब्ध करा दो जायेगी, त्रीर बाकी स्थिति की आनकारी अटरके कल बता दी जाएगी।

थी साल कुष्ण प्राडवागी: यह तो पैंवे धाप हो बदा दिया कि मैं लाइत्रेरो में ध्या था। मैंने वहां के लाइब्ररियन में पूछा, तो उन्होंने कहा कि लोक सभा सचिवास्य में हमारे पास तान-चा प्रतियां ग्राई हैं।

उपसमाञ्यक्ष (श्री सत्य प्रकाश मालवीय): नहीं, तान या चार प्रतिलिपियां... (व्यवधान)

भी लाल कुष्ण ग्राडवाणी: उन्होंने ^H कहा फि हमारे पास राज्य सभा से ग्राई होती, तो में पहले दे देता।

भी एन॰ के॰ पी॰ साल्वे (महाराष्ट्र): राज्य समा में श्राई है कि नढ़ां? यहां समान्पटल पर रखी है कि नढ़ीं?

जपसमाम्यक्ष (श्री सत्य प्रकाश मालचीय): राज्य सभा में ब्राई है।

RI P. SHIV SHANKER' Mr. Vice-Chairman, Sir, I also discussed with the Secretary-General. I asked him, why is it that the copies have not been made available. The Minister seems to have informed him that if they were to be sent for the printing earlier, the documents would have been exposed. Therefore, further documents have been sent for printing today. And whatever copies were available, they have been placed in the Library itself. The ones that were available have been placed because it was felt that if they were to be printed, the whole thing would have been exposed. So, today they have sent it. *(Interruptions)*

This is what the Minister seems to have told him. I have asked him. This is what he is explaining .

SHRI LAL K. ADVANI: Mr. Vice-Chairman, Sir, may I point out that in these situations when the Paper SHRI P. SHIV SHANKER; It is never is laid o_n the Table of both the Houses, the Librarian done. there should not be under

Report the impression that "these are the copies which we have received from the Lok Saha Secretariat which

have received from the Lok Sabha Secretariat which are, intended for the Lok Sabha Members." And he said that "if there were copies sent to me by the Rajya Sabha Secretariat, I would have certainly given to you."

SHRI P. SHIV SHANKER: If it 5s in the Library, it is not as though that it will be made available only to the Members of Lok Sabha...

SHRI LAL K. ADVANI; This is the Librarian's version that "Rajya Sabha sends it separately; they hav© not sent us." Anyway, we want **th** Papers. We want to have access to the Reports. That is all. *(Interraj^ tions)*

S

उपसमाध्यक (श्री सत्य प्रकास मालवीय): उसकी तीन प्रतियां तो राज्य सभा की घोर से तरंत जो वाचनालय The confusion is deliberately create* SHRI M. S. GURUPADASWAMY: Are they being sent to us? I want to-know whether the cipies are being sent today.

यक तो पता नहीं था।

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA)* They have already been sent from **the** Rajya Sabha office to the Library.

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h. I SHRI M. S. GURUPADASWAMY: Let there not b_e compartmentalisation in the Library. Library is the Library for Parliament. Sir SHRI M. S. GURUPADASWAMY: Somebody said like this to Advaniji. I take serious objection.

SHRI LAL K. ADVANI: There was a huge crowd and he pointed out that the Lok Sabha Secretariat has sent...

SHRI P. SHIV SHANKER: Now the position seisms to be clear that eve_N the Rajya Sabha Secretariat seems to have been supplied with the copies. And it is from here they are sending it. This the Secretariat must have clarified much earlier. (Interruptions)

THE VICE-CHAIRMAN (SHRI -SATYA PRAKASH MALAVIYA): Prof. Lakshmanna, you continue.

~ THE BUDGET (GENERAL), 1989—90 — Contd.

'PROF. C. LAKSHMANNA: Mr. Vice-Chairman, Sir, I think, this State of affairs which confuses prevails In the country also with regard to the ljudget. About a year back, the position with regard to the Government of was that 40 billion dollars, India approximately Rs. 55,000 crore, was the exterrial debt; but for the same .period, the Institute of International Finance states that the loan was of the order of 57.6 billion dollars, which domes to Rs. 75,000 crores, and by the end of this year, according to this Institute's estimate, it will be 66.3 billion dollars, which will come to .about Rs. one lakh crore. Sir, earlier the Vice-Chairman was making a small enquiry from the other Member whether these were the Government of India figures or some other figures. I would like to state that there is a difference because of two particular reasons. The Government of India's fl-gUTtes ineiude medium and longterm debt but exclude short-term debt, whereas the figures of the Institute of International Finance include short-term debt also. Then, interest on short-term debts alone comes to 4.74 million dollars, in 1989-90.

SHRI N-. K. f>. SALVE (Maharashtra) : It is the total foreign indebtedness.

PROF. C. LAKSHMANNA; The figure of Institute for International Finance includes short-term loans also but the Government of India figure does not include- short-term loan. But so far as our country is concerned, whether it is a short-term loan or a long-terms loan or a medium-term loan, it is a loan, and debt servicing has to take place. Therefore, it is a debt burden, and as I was mentioning, in 1989-90, the interest on short-term loan alone is to the tune of 4.'<4 billion dollars, and by the year 1989-90, that is, current year, this will be 6.7 billion dollars.

The second factor which has been responsible for the difference in the estimated amount of foreign debt o>' external debt is the non-inclusion of non-resident Indians income. But, Sir, non-resident Indians' deposits are always repaid in foreign exchange. Therefore, for all purposes, as far as this country is concerned, whether it has come from a foreign institution or it has come from a nonresident Indian, so long as repayment is in terms of foreign exchange, it is the same foreign debt. Therefore, the figures which I have quoted from the Institute of International Finance appear to be more accurate than, the figures of the Government of India because the Government of India figures exclude these tw₀ categories. This is, therefore, the order of the external debt.

Last year, when I was speaking on the Budget, I had stated that the external debt, amounted to Rs. 186 thousand crores, and the debt servicing was to the tune of Rs. 14,100 crores, and fbis year, the Minister for Finance has stated that debt servicing on internal loans comes to Rs. 17.000 crores, which means the internal debt must have crossed Rs. two lakh mark. It will definitely be much more because